

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO.1751

ANSWERED ON 01.08.2024

FLOODS IN PUNJAB

1751. SHRI CHARANJIT SINGH CHANNI

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether the Ministry has assessed flood situations in Punjab during the last five years and if so, the details and the findings thereof;
- (b) whether the Ministry has any proposal to mitigate floods or the impact of floods in Punjab and if so, the details thereof;
- (c) whether the Ministry has any data about the people affected by floods during the last five years and if so, the details thereof; and
- d) whether the Ministry has given any compensation to the victims of floods in Punjab and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) & (b) As per report of Central Water Commission on “Assessment of Area Affected Due to Floods in India” based on the satellite imageries data from 1986 to 2022, the total flood affected areas in Punjab is assessed as 0.121 Mha and area protected through various steps taken in direction of flood management by the Central/State Government is 3.19 Mha.

Flood management including erosion control falls within the purview of the States. Flood management and anti-erosion schemes are formulated and implemented by concerned State Governments as per their priority. The Union Government supplements the efforts of the States by providing technical guidance and also promotional financial assistance for management of floods in critical areas.

Under the Flood Management and Border Areas Programme (FMBAP) of the Ministry total six numbers of flood management projects of Government of Punjab have been included for funding and central assistance amounting to Rs 66.59 crore has been released upto March 2024.

(c) As per the statistics of flood damages compiled in Central Water Commission (CWC), the population affected by floods in Punjab from 2018 to 2022 is as under:

S. No.	Year	Population affected in (million)
1.	2018	Not Reported
2.	2019	0.08
3.	2020	0.08
4.	2021	0.02
5.	2022	Not Reported
	TOTAL	0.18

(d) The primary responsibility of disaster management rests with the State Government concerned. The Central Government supplements the efforts of the State Government and provides requisite logistics and financial support. The State Government undertakes assessment of damages caused due to 12 notified natural calamities including rain and floods and provide relief assistance from State Disaster Response Fund (SDRF) already placed at their disposal as per Government of India’s approved norms. Additional financial assistance is provided from National Disaster Response Fund (NDRF), as per laid down procedure in case of disaster of ‘severe nature’ which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT).
